

**Customs and Income-Tax Raids in Calcutta**

**\*340. Shri Surendranath Dwivedy:** Will the Minister of Finance be pleased to state:

(a) whether the Customs and Income-tax authorities raided three houses in Calcutta towards the end of December, 1965 and found about 45 lakhs Hundis and other black money;

(b) whether from the papers and black money seized in this raid, any evidence has been available of the cheating of Excise duty, Income tax and Super tax;

(c) who are the persons and which are the buildings concerned; and

(d) the action taken on the papers seized and investigations made?

**The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):**  
(a) Yes, Sir.

(b) The seized papers are under scrutiny. Present indications are that evasion of Income-tax and Customs duty is involved.

(c) Since investigations are in progress, it would not be desirable to disclose the names of the persons and the premises involved in the searches.

(d) Action will be taken after investigations are completed.

**Import-Export Control**

**\*341. Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) whether the World Bank had suggested that Government should lift import-export control in respect of certain essential industrial raw materials in order to introduce an element of realism in the value of the rupee; and

(b) if so, Government's reaction thereto?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) No, Sir. The World Bank has not made any such recommendation to the Government of India.

(b) Does not arise.

**Foreign exchange for 1966-67**

**\*342. Shri Shiv Charan Gupta:** Will the Minister of Finance be pleased to state:

(a) the estimated requirement of foreign exchange for the year 1966-67; and

(b) the steps taken to meet this requirement?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) The matter is still under consideration.

(b) Does not arise. Also I regret that it will not be in the public interest to disclose the estimated requirements of foreign exchange for any particular period or the steps to be taken to meet the requirements; in our present situation on foreign exchange, disclosure will be even more against the public interest.

**Power supply outside D. V. C. Areas**

**\*343. Shri Mohammad Elias:  
Dr. Banen Sen:  
Shri S. M. Banerjee:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the supply of power outside the Damodar Valley area so long met by the D.V.C. is now being taken over by the State Electricity Boards of Bihar and West Bengal;

(b) if so, the reasons therefor;

(c) the understanding reached in this regard at the time of sanction of power schemes for Bihar, West Bengal and D.V.C. for the Third Five Year Plan; and

(d) the effect of this transfer on the financial position of the D.V.C.?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) to (d). The DVC have been supplying power to certain consumers outside the statutory limits of the Damodar Valley in West Bengal and Bihar with the permission of the State Governments. At the time of the formulation of the Third Plan proposals, the State Governments expressed a desire to restrict the activities of the DVC outside the Valley in the matter of power generation and distribution. The Third Plan proposals of the DVC and the State Governments of West Bengal and Bihar were, therefore, approved on the understanding that the DVC would continue to supply power to consumers outside the Valley only to the extent of the commitments already made. Subsequently, the two State Governments desired to take over the outside valley loads of the DVC for supply from their own generation. The DVC and the participating Governments agreed that the DVC would gradually withdraw their supplies from outside the valley in a phased manner so as to enable the Corporation to divert such supplies to consumers inside the valley without any time lag. The implementation of this phased programme will not adversely affect the financial position of the DVC to any significant extent.

#### Credit from World Bank

- \*344. **Shri P. Venkatasubbaiah:**  
**Shri K. C. Pant:**  
**Shri P. C. Borooah:**  
**Shri Ram Harkh Yadav:**  
**Shri Murli Manohar:**

Will the Minister of Finance be pleased to state:

(a) whether our country has sought from the World Bank a larger proportion of United Credit required to finance the import of spares and raw materials;

(b) whether any financial assistance was sought from the World Bank as non-project aid; and

(c) if so, the reaction of the World Bank thereto?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) At the meeting of the Aid India Consortium (of which World Bank is a member) held in March, 1965, the Indian representatives stressed the need for assistance by way of united loans and credits. There was no 'united' credit given.

(b) and (c). Yes, Sir, In June, 1964 and in August 1965 the International Development Association, an affiliate of the World Bank, granted two credits totalling 190 million for financing import of components, materials, balancing equipment and spare parts for firms producing trucks and buses and automotive components, machine tools, cutting tools, heavy construction equipment, electrical equipment and spare parts for construction equipment.

#### Shantivana

**345. Dr. Mahadeva Prasad:** Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether the plan of Shantivana connected with the memorial for the late Prime Minister Jawaharlal Nehru has been completed; and

(b) if so, the broad details thereof?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) and (b). The plan is to develop Shanti Vana into a wooded area. The general layout has been approved and detailed planning and estimating of it is now in progress.

**Congress Session at Jaipur (February 1966)**

\*346. **Shri Hari Vishnu Kamath:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that certain Ministries and Departments of the Government of India incurred expenditure in connection with arrangements for the recent Jaipur Session of the Congress Party; and

(b) if so, the details thereof?